



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-108/NCLAT/CHN BEN/2026

Dated: 04th Aug 2026

NOTICE

Please take notice that the following matters of Chennai Bench, which were earlier adjourned to 03.09.2026 and 24.09.2026, respectively, are advanced to be listed on **19.08.2026** and will be taken along with other EPFO matters.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 408/2023 For Stay IA No. 1247/2023	The Regional Provident Fund Commissioner, Employees Provident Fund Organization Vs Excel Glass Ltd. & Anr	Mr. R Vishnu	Mr. Hari Kumar G Nair R2
2.	Comp App (AT) (CH) (Ins) No. 75/2023 For Stay IA No. 270/2023	George Varkey Liquidator, Propyl Packaging Ltd. Vs Regional Provident Fund Commissioner II Employees Provident Fund Organization	Mr. Jerin Asher Sojan	Mr. R Vishnu

By order of Hon'ble Member (Judicial)

Chennai Bench

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